

Central Administrative Tribunal
Principal Bench

O.A.No.362/93
M.P.No.2439/93

Hon'ble Mr. Justice K.M. Agarwal, Chairman
Hon'ble Shri R.K. Ahooja, Member(A)

(19)

New Delhi, this the 1st day of June, 1998

Govind Singh
s/o Shri Dalip Singh
r/o Village Bandpur
P.S.Khekra
Distt. Meerut (UP).
(None) ... Applicant

Vs.

1. Union of India through
DG (Works)
C.P.W.D., Nirman Bhawan
New Delhi.
2. Executive Engineer (E)
P.W.D.(DA)
Electrical Diivision No.III
Andreus Ganj
New Delhi.
3. Superintending Engineer
C.P.W.D. (Electrical) Circle II(DA)
M.S.O.Building
Indraprastha Estate
New Delhi - 110 002.
4. Chief Engineer
P.W.D., Zone II
MSO Building
Indraprastha Estate
New Delhi - 110 002. ... Respondents
(None)

O R D E R (Oral)

Hon'ble Mr. Justice K.M. Agarwal, Chairman

None present either for the applicant or for the respondents. On earlier occasion also no one was present. It appears that the applicant is no longer interested in pursuing his OA. Accordingly, the OA is hereby dismissed for want of prosecution.

KM
(K.M. Agarwal)
Chairman

RKA
(R.K. Ahooja)
Member(A)

/rao/